

**HIGH COURT OF ANDHRA PRADESH :: AMARAVATI**

MAIN CASE: **Writ Petition No. 15300 of 2023**

**PROCEEDING SHEET**

<b>Sl. No</b>	<b>DATE</b>	<b>ORDER</b>	<b>OFFICE NOTE.</b>
01.	27.06.2023	<p><b><u>NJS, J</u></b></p> <p><b><u>W.P No. 15300 of 2023</u></b></p> <p>Heard learned counsel for the petitioner. Learned Assistant Government Pleader for Revenue seeks time to secure written instructions in the matter.</p> <p>List the matter on 04.07.2023 in the Motion List.</p> <p style="text-align: right;"><b><u>NJS, J</u></b> GVK</p>	